

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1316 of 2023

With

I.A. No. 19864 of 2023

(An application for exemption from filing official translation)

SHINY DEEPIKA SINGAPOGU

... Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

... Respondent(s)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1371 of 2023

With

I.A. No. 20473 of 2023

(An application for exemption from filing official translation)

SUHAS KIRAN BHASKAR SINGAPOGU @ SUHAS

... Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

... Respondent(s)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1350 of 2023

With

I.A. No. 20153 of 2023 and 20154 of 2023

(An application for exemption from filing official translation and an application for exemption from filing certified copy of impugned order)

VIJAY BHASKAR SINGAPOGU

... Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

... Respondent(s)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1385 of 2023

With

I.A. No. 20768 of 2023

(An application for exemption from filing official translation)

SUKANYA BHASKAR SINGAPOGU

... Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

... Respondent(s)

OFFICE REPORT

All the four matters above mentioned were listed before the Hon'ble Court on 13.03.2023, when the following order was passed:-

"In view of the letter circulated by the learned counsel for the respondents, the matter stands adjourned for four weeks."

Service position of the matters is as under:-

SLP (CRL.) NO. 1316 OF 2023

There are two respondents in the matter. Mr. S. Udaya Kumar Sagar, Advocate is representing Respondent No. 1, but pursuant to letter dated 10.03.2023 circulated by him before the Hon'ble Court on 13.03.2023, he has not filed counter affidavit so far. Mr. Sravan Kumar Karanam, Advocate is representing Respondent No. 2 and he has on 17.04.2023 e-filed common counter affidavit on behalf of common Respondent No. 2 in SLP (Crl.) No., 1316 of 2023 & batch, but has not served its copy on the Advocate for common Respondent No.1/State, however, copy of the common counter affidavit is placed with the SLP paper books for kind perusal of the Hon'ble Court.

Service of show cause notice is complete.

SLP (CRL.) NO. 1371 OF 2023

There are two respondents in the matter. Mr. S. Udaya Kumar Sagar, Advocate is representing Respondent No. 1, but pursuant to letter dated 10.03.2023 circulated by him before the Hon'ble Court on 13.03.2023, he has not filed counter affidavit so far. Mr. Sravan Kumar Karanam, Advocate is representing Respondent No. 2.

Service of show cause notice is complete.

SLP (CRL.) NO. 1350 OF 2023

There are two respondents in the matter. No A.D. card has been received in respect of show cause notice issued to Respondent No. 1/State, but as per tracking report, “**item delivery confirmed at Hyderabad GPO on 15.02.2023.**” Mr. Sravan Kumar Karanam, Advocate is representing Respondent No. 2.

Service of show cause notice is deemed complete on Respondent No.1 as per tracking report (this common respondent/State is represented in other connected matters by Mr. S. Udaya Kumar Sagar, Advocate), but no one has filed Vakalatnama/appearance on behalf of Respondent No. 1, so far.

SLP (CRL.) NO. 1385 OF 2023

There are two respondents in the matter. Mr. S. Udaya Kumar Sagar, Advocate is representing Respondent No. 1, but pursuant to letter dated 10.03.2023 circulated by him before the Hon'ble Court on 13.03.2023, he has not filed counter affidavit so far. Mr. Sravan Kumar Karanam, Advocate is representing Respondent No. 2.

Service of show cause notice is complete.

It is lastly submitted that both the Counsels for the petitioners have not filed proof and affidavit of dasti service, so far.

All the four matters alongwith applications above mentioned are listed before the Hon'ble Court with his office report.

DATED this the 1st May, 2023.

ASSISTANT REGISTRAR

COPY TO:

Mr. Mrinmoi Chatterjee, Advocate
Ms. Sonakshi Malhan, Advocate
Mr. S. Udaya Kumar Sagar, Advocate
Mr. Sravan Kumar Karanam, Advocate

ab/

ASSISTANT REGISTRAR